

Arrest of Car Lifters in Delhi

6450. SHRI D. N. DEB:
SHRI R. R. SINGH DEO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that two members of an organised gang of car lifters were arrested by the Delhi Police on 23-3-1968;

(b) whether the persons have provided any clues of various thefts made by them and their gang; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SUKLA): (a) to (c) . No one was arrested by the Delhi Police on 23-3-1968 in connection with lifting of cars. However, on 4th March 1968, a stolen car being driven away by a gang of three was chased and the driver who was overpowered was arrested, while the other two escaped. One of them also was later arrested.

The investigation of a case registered in this connection is in progress. The clues given by them has led to the recovery of 3 cars and 4 scooters so far.

Primary Education on Central List

6451. SHRI D. N. DEB:
SHRI R. R. SINGH DEO:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is proposed to make primary education a Central subject;

(b) if so, the details thereof and

(c) the main objective of this Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD):

(a) No such specific proposal is under consideration at present.

(b and (c). Do not arise.

Death of Pandit Deendayal Upadhyaya

6452. SHRI HARDYAL DEVGUN:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of certain press reports, a few days before the dead body of Shri Deendayal Uadhyaya was found, to the effect that Sheikh Abdullah had stated that he knew how to take care of Jana Sangh;

(b) whether Government are also aware of the fact that the 4th February issue of "The Morning News", published simultaneously from Karachi and Dacca, had accused the Jana Sangh of "670 odd massacres of Muslims in India" and held "the venomous and vitriolic Upadhyaya" responsible for the same; and

(c) the reaction of Government to the above press reports?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Government have seen a report in the "Organiser" dated 25th February, 1968, to this effect.

(b) As far as Government are aware, no such news item was published in the Dacca and Karachi editions of the 'Morning News' on February 4, 1968.

(c) The investigation of the case relating to the death of Shri Upadhyaya is in progress.

Amendment of Section 420 of Indian Penal Code

6453. SHRI RAGHUVIR SINGH SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Law Commission has suggested an amendment to Section 420 of the Indian Penal Code to